

(For Insertion in the Maharashtra Government Gazette, Part-I, Central Section)

NOTIFICATION BY THE HIGH COURT OF JUDICATURE

APPELLATE SIDE, BOMBAY.

No. A-3902/2012

Dated : 26th November, 2012

I

The Hon'ble High Court is pleased to transfer and post Shri Ramchandra G. Bagade, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, **Palghar** District **Thane** as Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, **Pachora**, District **Jalgaon** with immediate effect.

II

The Hon'ble High Court is further pleased to make the ranking of the Judicial Officers in the order as shown herein below:-

	<u>Name & Present Posting</u>	<u>New Posting</u>
1.	Shri V.S. Yadav 2 nd Joint Civil Judge, Junior Division, Judicial Magistrate, First Class, <u>Palghar</u> , District <u>Thane</u>	Joint Civil Judge, Junior Division, Judicial Magistrate, First Class, <u>Palghar</u> , District <u>Thane</u> vice Shri R.G. Bagade transferred.
2.	Shri A.S. Alewar 3 rd Joint Civil Judge, Junior Division, Judicial Magistrate, First Class, <u>Palghar</u> , District <u>Thane</u>	2 nd Joint Civil Judge, Junior Division, Judicial Magistrate, First Class, <u>Palghar</u> , District <u>Thane</u> vice Shri V.S. Yadav.

High Court, Bombay,

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Dated 26th November, 2012.

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Sd/-
(S.B. Shukre)
Registrar General

No. A-3902/2012

Copy forwarded with compliments for information to :-

The Chief Secretary to the Government of Maharashtra,
General Administration Department, Mantralaya, Bombay, (By letter),

The Principal Secretary and **R.L.A.**, Law and Judiciary Department,
Government of Maharashtra, Mantralaya, (By letter),

The Secretary to the Government of Maharashtra, Home Department,
Government of Maharashtra, Mantralaya, (By letter),

The Secretary to the Government of Maharashtra, Finance Department,
Government of Maharashtra, Mantralaya, (By letter),

The Registrar, High Court of Judicature at Bombay,
Nagpur Bench, Nagpur/Aurangabad Bench, Aurangabad/Panaji-Goa,

The Joint Director, Maharashtra Judicial Academy and Indian Mediation Center,
Uttan, Bhayander,

The Accountant General-I, Maharashtra, Bombay.

The Accountant General-II, Maharashtra, Nagpur.

The Principal District and Sessions Judge, Jalgaon, Thane.

Note : The Principal District and Sessions Judge, Thane is requested to inform the concerned Judicial Officer about his change in rank by giving him a copy of this notification.

The Concerned Judicial Officer.

The Registrar _____ High Court, Appellate side, Bombay.

The Deputy Registrar (IT), High Court, Appellate side, Bombay.

Inspection Branch/ Vigilance / JOTI Branch/ Pay and Perks Branch/
A(Civil) Br. - General Section/Review Section/ACR Section/Promotion Section/
Personnel Department/ Pay Bill Section/ B(W) Branch

The Manager, Govt. Central Press, Mumbai.

High Court, Bombay,

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Dated 26th November, 2012

Sd/-

For Registrar General